

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

Original Application No. 236 of 2025

Tribunal on its own motion SUO
MOTU based on the news item
published in '*The Times of India*
Chennai Edition dated 10.11.2025,
"Residents call out GCC for letting
Toxic waste clog Kodungaiyur canal".

.....Applicant

-Vs-

The Chief Secretary to Government of
Tamil Nadu and Ors.

... Respondents

INDEX

S.No	Annexure	Description	Page No.
1.		Report filed on behalf of the Fourth Respondent - Tamil Nadu Pollution Control Board	1-3
2.	Annexure -I	A Letter addressed by DEE, Chennai to The Executive Engineer, Greater Chennai Corporation dt. 10.11.2025	4-5
3.	Annexure -II	A Letter addressed by DEE, Chennai to The Executive Engineer, Chennai Metropolitan Water Supply and Sewage Board dt. 10.11.2025	6-7
4.	Annexure -III	A Letter addressed by DEE, Chennai to The Executive Engineer, Greater Chennai Corporation, dt.10.02.2026	8-9
5.	Annexure -IV	A Letter addressed by DEE, Chennai to The Executive Engineer, Chennai Metropolitan Water Supply and Sewage Board dt.10.02.2026	10-11



**Advocate for Respondent: TNPCB
Thiru.S.Sai Sathya Jith,
Advocate, Chennai.**

Report submitted on behalf of the Fourth Respondent - TAMIL NADU POLLUTION CONTROL BOARD (TNPCB) in Original Application No. 236 of 2025, taken as a Suo Motu by the Hon'ble National Green Tribunal, SZ based on the News published in 'The Times of India' Chennai Edition dated 10.11.2025 under the caption Residents call out GCC for letting toxic waste clog Kodungaiyur canal".

The Hon'ble National Green Tribunal (SZ) has directed the respondents to file their respective replies/reports vide order dated 18.11.2025 and to comply the Order of Hon'ble Tribunal, the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai submits the report on behalf of the 4th respondents.

A. The News Article was published in 'The Times of India' Chennai Edition dated 10.11.2025 under the caption "Residents call out GCC for letting toxic waste clog Kodungaiyur canal" and a complaint was received from Thiru. L M Jaiganesh, 8/187, 198th Street Muthamil Nagar, Kodungaiyur, Chennai regarding the same through IIPGCMS Portal vide dated 10.11.2025 regarding illegal discharge of industrial and sewage water into Kodungaiyur North and South Canal.

B. Based on the complaint, site was inspected on 10.11.2025 by the Officials of the District Environmental Engineer, Chennai, the Officials of the Environmental Engineer (Flying Squad) Manali and Chennai along with officials of CMWSSB. During the inspection it was noticed that no industrial effluent was found to be discharged into the canal but sewage were found. It is also noticed that sewage generated from the residential area was discharged in the storm water drain which is connected to the Kodungaiyur North and South Canal at their zero point.

C. In this regard, the DEE, Chennai had already been addressed a letter on 10.11.2025 to the following authorities:

- i). The Executive Engineer, Zone-4, Greater Chennai Corporation, No.266, T.H. Road, Tondiarpet, Chennai - 600 021 to take

necessary action to prevent the illegal disposal of domestic sewage into the storm water drain confluence with Kodungaiyur Canal. **(Enclosed as Annexure - I).**

ii). The Executive Engineer, Area IV, Chennai Metropolitan Water Supply and Sewage Board, No.10-C, central Avenue Road, MKB Nagar, Chennai- 600 039 to take necessary action to stop the illegal disposal of domestic sewage into the storm water drain confluence with Kodungaiyur Canal and also to ensure the complete collection of sewage through Underground Sewerage Scheme and to transport the same to STPs operated and maintained by CMWSSB for further treatment **(Enclosed as Annexure - II).**

Further, the alleged site was again inspected on 09.02.2026 by the Officials of the District Environmental Engineer, Chennai. During the inspection it was noticed that no industrial effluent/ sewage was found to be discharged into the canal. It is also noticed that sewage generated from the residential area was discharged in the storm water drain which is connected to the Kodungaiyur North and South Canal at their zero point.

D. The DEE, Chennai has sent a reminder letter on 10.02.2026 to the following authorities:

i). The Executive Engineer, Zone-4, Greater Chennai Corporation, No.266, T.H. Road, Tondiarpet, Chennai -600 021 to take necessary action to prevent the illegal disposal of domestic sewage into the storm water drain confluence with Kodungaiyur Canal. **(Enclosed as Annexure - III).**

ii). The Executive Engineer, Area IV, Chennai Metropolitan Water Supply and Sewage Board, No.10-C, central Avenue Road, MKB

Nagar, Chennai- 600 039 to take necessary action to stop the illegal disposal of domestic sewage into the storm water drain confluence with Kodungaiyur Canal and also to ensure the complete collection of sewage through Underground Sewerage Scheme and to transport the same to STPs operated and maintained by CMWSSB for further treatment. **(Enclosed as Annexure - IV).**

This report is submitted before the Hon'ble National Green Tribunal (SZ) in compliance of the directions passed by the Hon'ble Tribunal. The Tamil Nadu Pollution Control Board (TNPCB) will abide by all such directions, as the Hon'ble Tribunal may deem fit and appropriate.

Dated at Chennai, on this the 6th day of April, 2026.


JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032:

**The Joint Chief Environmental Engineer,
TNPCB**



TAMILNADU POLLUTION CONTROL BOARD

From

Dr. M.Somasundaram M.E, Ph.D.
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
No. 950/1, Poonamalle High Road,
Arumbakkam, Chennai 600 106.

To

The Executive Engineer,
Zone-4,
Greater Chennai Corporation,
No.266, T.H. Road,
Tondiarpet, Chennai-600 021.

Lr.No:DEE/TNPCB/CHN/IIGPCMS/16770802/2025 Dt: 10/11/2025

Sir/Madam,

Sub: TNPCB-Complaints - O/o. DEE, Chennai – Complaint regarding illegal discharge of industrial and sewage water into Kodungaiyur North & South Canal -Action Requested - Regarding.

- Ref:**
1. News item published in Times of India dated 10.11.2025 stating on "Residents call out GCC for letting toxic waste clog Kodungaiyur canal.
 2. IIPGCMS complaint No. 16770802 received from Thiru. L M Jaiganesh, 8/187, 198TH Street Muthamil nagar kodungaiyur chennai 600118
 3. Inspection of unit and complaint area by the TNPCB & CMWSSB Officials on 10.11.2025

I invite your kind attention to the news published in Times of India daily dated 10.11.2025 under the caption "Residents call out GCC for letting toxic waste clog Kodungaiyur canal" and also a complaint petition is received from Thiru. L M Jaiganesh, 8/187, 198 TH Street Muthamil nagar kodungaiyur Chennai regarding the same.

In this connection, complaint site was inspected by the official of TNPCB & CMWSSB on 10.11.2025. During inspection, it was observed that, sewage generated from the residential area is disposed in to the storm water drain which is connected to the kodungaiyur North & South Canal (Photographs taken during inspection is enclosed).

Dr. M. Somasundaram

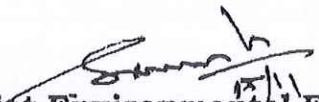
02/11/2025

5

In this regard, it is requested to take necessary action to prevent the disposal of domestic sewage into the storm water drain at said area.

The action taken report may be sent to this office at the earliest

Encl: As above


District Environmental Engineer
Tamil Nadu Pollution Control Board
Chennai District

Copy to File


10/11/2018



TAMILNADU POLLUTION CONTROL BOARD

From

Dr. M.Somasundaram M.E, Ph.D.
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
No. 950/1, Poonamalle High Road,
Arumbakkam, Chennai 600 106.

To

The Executive Engineer,
Area -IV,
Chennai Metropolitan Water Supply and
Sewage Board,
No.10-C, Central Avenue Road,
MKB Nagar, Chennai-600 039

Lr.No:DEE/TNPCB/CHN/IIGPCMS/16770802/2025 Dt: 10/11/2025

Sir,

Sub: TNPCB-Complaints - O/o. DEE, Chennai - Complaint regarding - illegal discharge of industrial and sewage water into Kodungaiyur North & South Canal -Action Requested - Regarding.

- Ref:**
1. News item published in Times of India dated 10.11.2025 stating on "Residents call out GCC for letting toxic waste clog Kodungaiyur canal.
 2. IIPGCMS complaint No. 16770802 received from Thiru. L M Jaiganesh,, 8/187, 198TH Street Muthamil nagar kodungaiyur chennai 600118
 3. Inspection of unit and complaint area by the TNPCB & CMWSSB Officials on 10.11.2025

I invite your kind attention to the news published in Times of India daily dated 10.11.2025 under the caption "Residents call out GCC for letting toxic waste clog Kodungaiyur canal" and also a complaint petition is received from Thiru. L M Jaiganesh, 8/187, 198 TH Street Muthamil nagar kodungaiyur Chennai regarding the same.

In this connection, complaint site was inspected by the official of TNPCB & CMWSSB on 10.11.2025. During inspection, it was observed that, sewage generated from the residential area is disposed in to the storm water drain which is connected to the kodungaiyur North & South Canal (Photographs taken during inspection is enclosed).

P. S. S.
11/11/25

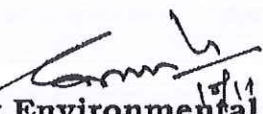
SPECIALIST

In this regard, it is requested to take necessary action to prevent disposal of domestic sewage into storm water drain and to ensure the complete collection of sewage from the complaint area through Underground Sewerage Scheme and to transport the same for further treatment in CMWSSB STP's.

The action taken report may be sent to this office at the earliest.

Encl: As above

Copy to File


District Environmental Engineer
Tamil Nadu Pollution Control Board
Chennai District


10/11/25



TAMILNADU POLLUTION CONTROL BOARD

From

Dr. M.Somasundaram M.E, Ph.D.
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
No. 950/1, Poonamalle High Road,
Arumbakkam, Chennai 600 106.

To

The Executive Engineer,
Zone-4,
Greater Chennai Corporation,
No.266, T.H. Road,
Tondiarpet, Chennai-600 021.

Lr.No:DEE/TNPCB/CHN/IIGPCMS/16770802/2025 Dt: 10/02/2026

Sir/Madam,

Sub: TNPCB-Complaints - O/o. DEE, Chennai – Complaint regarding illegal discharge of industrial and sewage water into Kodungaiyur North & South Canal -Action Requested – Reminder -Regarding.

- Ref:** 1. News item published in Times of India dated 10.11.2025 stating on “Residents call out GCC for letting toxic waste clog Kodungaiyur canal.
2. IIPGCMS complaint No. 16770802 received from Thiru. L M Jaiganesh, 8/187, 198TH Street Muthamil nagar kodungaiyur chennai 600118
3. Lr.No:DEE/TNPCB/CHN/IIGPCMS/16770802/2025 Dt: 10/11/2025
4. The Hon’ble NGT (SZ), Chennai on its own Motion Suo Motu vide O.A. No. 236 of 2025 (SZ)
5. Inspection of unit and complaint area by the TNPCB Officials on 09.02.2026

I invite your kind attention to the news published in Times of India daily dated 10.11.2025 under the caption “Residents call out GCC for letting toxic waste clog Kodungaiyur canal” and also a complaint petition is received from Thiru. L M Jaiganesh, 8/187, 198 TH Street Muthamil nagar kodungaiyur Chennai regarding the same.

In this connection, complaint site was inspected by the official of TNPCB & CMWSSB on 10.11.2025. During inspection, it was observed that, sewage

generated from the residential area is disposed in to the storm water drain which is connected to the kodungaiyur North & South Canal.

The Executive Engineer, Zone 4, Greater Chennai Corporation has already been addressed to prevent the disposal of domestic sewage into the storm water drain at said area vide this office letter dated 10.11.2025.

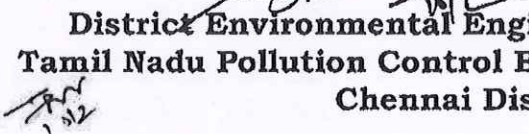
Meantime, the Hon'ble NGT (SZ), Chennai on its own Motion Suo Motu based on the News published in the Times of India daily dated 10.11.2025 vide O.A. No. 236 of 2025 (SZ) dated 18.11.2025.

In this regard, the said site was again inspected by the official of TNPCB on 09.02.2026. During inspection, it was observed that, sewage generated from the residential area is disposed in to the storm water drain which is connected to the kodungaiyur North & South Canal.

In this regard, it is once again requested to take necessary action to prevent the disposal of domestic sewage into the storm water drain at said area.

The action taken report may be sent to this office at the earliest

Encl: As above


District Environmental Engineer
Tamil Nadu Pollution Control Board
Chennai District

Copy to File



TAMILNADU POLLUTION CONTROL BOARD

From

Dr. M.Somasundaram M.E, Ph.D.
District Environmental Engineer,
Tamil Nadu Pollution Control Board,
No. 950/1, Poonamalle High Road,
Arumbakkam, Chennai 600 106.

To

The Executive Engineer,
Area -IV,
Chennai Metropolitan Water Supply and
Sewage Board,
No.10-C, Central Avenue Road,
MKB Nagar, Chennai-600 039

Lr.No:DEE/TNPCB/CHN/IIGPCMS/16770802/2025 Dt:10/02/2026

Sir,

Sub: TNPCB-Complaints - O/o. DEE, Chennai – Complaint regarding – illegal discharge of industrial and sewage water into Kodungaiyur North & South Canal -Action Requested – Reminder -Regarding.

- Ref:**
1. News item published in Times of India dated 10.11.2025 stating on “Residents call out GCC for letting toxic waste clog Kodungaiyur canal.
 2. IIPGCMS complaint No. 16770802 received from Thiru. L M Jaiganesh,, 8/187, 198TH Street Muthamil nagar kodungaiyur chennai 600118
 3. Lr.No:DEE/TNPCB/CHN/IIGPCMS/16770802/2025 Dt: 10/11/2025
 4. The Hon’ble NGT (SZ), Chennai on its own Motion Suo Motu vide O.A. No. 236 of 2025 (SZ)
 5. Inspection of unit and complaint area by the TNPCB Officials on 10.11.2025 & 09.02.2026

I invite your kind attention to the news published in Times of India daily dated 10.11.2025 under the caption “Residents call out GCC for letting toxic waste clog Kodungaiyur canal” and also a complaint petition is received from Thiru. L M Jaiganesh, 8/187, 198 TH Street Muthamil nagar kodungaiyur Chennai regarding the same.

In this connection, complaint site was inspected by the official of TNPCB & CMWSSB on 10.11.2025. During inspection, it was observed that, sewage generated from the residential area is disposed in to the storm water drain which is connected to the kodungaiyur North & South Canal.

The Executive Engineer, Area -IV, Chennai Metropolitan Water Supply and Sewage Board has already been addressed to prevent disposal of domestic sewage into storm water drain and to ensure the complete collection of sewage from the complaint area through Underground Sewerage Scheme vide this office letter dated 10.11.2025.

Meantime, the NGT (SZ), Chennai on its own Motion Suo Motu based on the News published in the Times of India daily dated 10.11.2025 vide O.A. No. 236 of 2025 (SZ) dated 18.11.2025.



In this regard, the said site was again inspected by the official of TNPCB on 09.02.2026. During inspection, it was observed that, sewage generated from the residential area is disposed in to the storm water drain which is connected to the kodungaiyur North & South Canal.

In this regard, it is once again requested to take necessary action to prevent disposal of domestic sewage into storm water drain and to ensure the complete collection of sewage from the complaint area through Underground Sewerage Scheme and to transport the same for further treatment in CMWSSB STP's.

The action taken report may be sent to this office at the earliest.

Encl: As above

Copy to File


District Environmental Engineer
Tamil Nadu Pollution Control Board
Chennai District


**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SZ AT CHENNAI
Original Application No.154 of 2025**

IN THE MATTER OF:

Tribunal on its own motion SUO
MOTU based on the news item
published in '*The Times of India*'
Chennai Edition dated 10.11.2025,
"Residents call out GCC for
letting Toxic waste clog
Kodungaiyur canal".

.....Applicant.

With

The Chief Secretary to Government
of Tamil Nadu and Ors.

...Respondents

**REPORT FILED ON BEHALF OF THE FOURTH
RESPONDENT - TAMIL NADU POLLUTION CONTROL
BOARD.**

Date of filing : 09.04.2026

Date of hearing : 13.04.2026



Thiru.S.Sai Sathya Jith,
Advocate for 4th Respondent: TNPCB.

